

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2689
ANSWERED ON:09.12.2011
PAY ANOMALY
Singh Baba Shri K.C.

Will the Minister of FINANCE be pleased to state:

(a) whether any instances of Promotees and Direct Recruits getting different pay despite being on identical posts have come to the notice of the Central Government: and

(b) if so, the details thereof and the corrective steps taken or proposed to be taken thereon by the Ministry of Finance?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) Few instances have come to the notice of the Government wherein less pay is accruing to the senior promotees as compared to their directly recruited junior counterparts holding identical posts and who are appointed on or after 1.1.2006.

(b) This is on account of different modes of pay fixation in respect of promotees and direct recruits as prescribed under the CCS (RP) Rules, 2008. References received from the Ministries/Departments for clarification on pay fixation are dealt with as per Rules and instructions, and the rule position including permissibility to step up the pay is clarified to the concerned administrative authorities.